

(b) Does not arise in view of reply to part (a) above.

(c) and (d) The information is being collected and will be laid on the Table of the House as soon as possible.

[English]

Reservation in Trains

4107. SHRI V. PRADEEP DEV : Will the Minister of RAILWAYS be pleased to state :

(a) whether a great difficulty was experienced by the people during the last summer vacations in getting reservations in the trains despite of special trains started by the Railways to clear the rush of the people from Delhi; and

(b) if so, the number of Special Trains proposed to be started from the Capital during the ensuing summer vacation to avoid such hardships to the people?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Some passengers remained on the waiting list.

(b) About 160 specials.

[Translation]

Development work at Ulab Airport

4108. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the reasons for not carrying development work at Ulab airport in Begusarai district of Bihar;

(b) whether the people of Begusarai, the headquarter of industrial city Barauni, have to cover 150 kms to board the plane from Patna; and

(c) if so, the time by which the Government propose to develop this airport?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c) Ulab Airport in Begusarai District belongs to the State Government of Bihar. Airports Authority of India has no plans to develop this airport.

[English]

Change in the Name of Dabok Airport

4109. SHRI BHERU LAL MEENA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under consideration of the Government to change the name of Dabok Airport in Udaipur (Rajasthan) as Maharana Pratap Airport; and

(b) if so, by when this announcement is likely to be made?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) The matter is under examination.

[Translation]

Requirement of Imported Coal in BSP

4110. PROF. RITA VERMA : Will the Minister of STEEL be pleased to state :

(a) the quantity of imported coal required by Bokaro Steel Plant annually during the last three years;

(b) the percentage of imported coal supplied to Bokaro Steel Plant during the above period;

(c) the subsidiary units of Coal India Ltd. which catered the need of coal during the above period;

(d) whether any complaints were received regarding the quality of coal;

(e) if so, the details thereof with regard to different subsidiary units during the above period; and

(f) the amount deducted out of bill of different coal companies on the basis of complaints in the quality of coal?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) SAIL has been importing 'Low Ash Metallurgical coking coal' of prime quality as a quantitative and qualitative supplement to the indigenous coking coal to meet the total requirement of steel plants. Import of coking coal is done centrally for all plants. Actual allocation is done on the basis of techno-economic and stock position.

The quantity of imported coking coal received by Bokaro Steel Plant and its percentage to the total coking coal receipts during the last 3 years had been as follows :

Year	Quantity received (In Million Tonnes)	Percentage
1993-94	1.466	37.8%
1994-95	1.446	42.7%
1995-96	1.594	43.2%

(c) The subsidiary units of Coal India Ltd. which supplied coal to Bokaro Steel Plant are as under :

(i) Bharat Coking Coal Ltd. (BCCL)

(ii) Central Coalfields Ltd. (CCL)

(iii) North Eastern Coalfields Ltd. (NEC)

(d) to (f) The quality of coal supplied to SAIL during the period was determined as per mutually agreed parameters and suitable adjustments were made for variation in the quality through 'Bonus and Penalty' provisions of the contract. The details of quantity of coal

supplied by above units and deductions made on account of poor quality are as given below :

Type of Coal	Coal Company	Quantity Supplied (000'T)			Deduction for Quality (Rs. in Crores)			Reasons for Deductions
		1993-94	1994-95	1995-96	93-94	94-95	95-96	
Coking	BCCL	1389	1143	1384	5.34	3.23	1.26	Higher Ash % than Norm
	CCL	990	752	945	8.15	2.13	10.60	
	NEC	43	31	62	-	-	-	
Boiler	BCCL	908	806	946	1.50	2.33	2.70	Grade Slippage
	CCL	582	613	884	-	4.56	-	
	NEC	-	54	20	-	-	-	

[English]

Stalls sanctioned at Railway stations

4111. SHRI AMAR PAL SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the number of stalls sanctioned at various Railway stations during each of the last three years in the country; and

(b) the number of stalls out of these allotted to physically handicapped and Ex-servicemen in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

[Translation]

Journey by Passengers without Tickets

4112. SHRI RAJKESHAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the names of Zone /Divisions in which maximum number of cases of travelling without ticket were registered during 1996;

(b) whether the Government propose to take any fresh stringent steps to check ticketless travelling; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Name of Zones/Divisions on which maximum number of cases travelling without/with improper ticket detected during 1996 are given below :-

Zone	Division
1	2
Central	Mumbai
Eastern	Sealdah
Northern	Allahabad

1

2

North Eastern

Varanasi

North East Frontier

Lumding

Southern

Chennai

South Central

Vijayawada

South Eastern

Kharagpur

Western

Mumbai

(b) and (c) Regular and surprise checks are conducted frequently by the Railways to check ticketless/irregular travel in association with the Railway Magistrates, Government Railway Police and Railway Protection Force. Vigorous checks are also conducted every month under an 'Action Plan' circulated to all Zonal Railways directing them to conduct different types of checks on specific dates at various places and sections prone to ticketless travel.

[English]

Newspaper Finance Corporation

4113. SHRI NARAYAN ATHAWALAY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Indian Language Newspapers Association has urged the Government to set up a Newspaper Finance Corporation for the benefit of Indian Language newspapers and help to maintain freedom of press;

(b) if so, the details thereof;

(c) the reaction of the Government thereto and the action taken thereon so far; and

(d) the steps initiated/under consideration for promotion of healthy growth of small and medium press?

THE MINISTER OF CIVIL AVIATION AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) As per the copy of the resolution, taken at a meeting of executive committee of Indian Language